

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 201
CA(CAA)-66/2021

IN THE MATTER OF:

Minda I Connect Pvt. Ltd.

... Applicant/Petitioner

Vs

Minda Industries Ltd.

... Respondent

Under Section: 230-231

Order delivered on 15.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

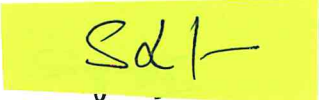
PRESENT:

Adv. Hemlata Rawat for OL

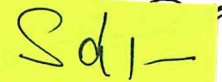
Saurabh Kalia, Adv; Devesh Vasisht, PCS; Priyanka, PCS

ORDER

Heard. **Order Reserved.**



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**